

Government. The Employees States Insurance Scheme also provide medical treatment to factory worker.

Construction and Installation of Incinerators

1287. SHRI R.L.P. VERMA : Will the Minister of HEALTH AND FAMILY AND WELFARE be pleased to state :

(a) whether the Supreme Court has directed the Central Government to construct and install incinerators in all hospitals and nursing homes in the Capital equipped with 50 beds and above and falling under administrative control; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) The Hon'ble Supreme Court in its judgement dated 1.3.1996 directed the Central Government, Government of National Capital Territory of Delhi, Municipal Corporation of Delhi and New Delhi Municipal Committee to construct and install incinerators in all hospitals and Nursing Homes in the Capital with 50 beds and above falling under their administrative control within nine months. In order to implement the directives of the Supreme Court, orders for installation of an incinerator for Dr. Ram Manohar Lohia Hospital have been issued. Action has also been initiated to provide additional incinerator for Safdarjang Hospital, Lady Hardinge Medical College and Associated Hospitals and All India Institute of Medical Sciences, New Delhi to supplement the incinerators already installed. Government of NCT of Delhi, Municipal Corporation of Delhi and New Delhi Municipal Committee are also taking action to implement the directives of the Hon'ble Supreme Court.

Strategic Planning

1288. SHRI VINAY KATIYAR :
SHRI PRABHU DAYAL KATHERIA :

Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of Government has been drawn to the news-item captioned "India Lagging in strategic Planning" appearing in the Hindustan Times dated May 31, 1996; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) India has a comprehensive strategic and security policy based *inter alia* on our threat perceptions and the global and regional security environment. This policy is kept continually under review, in the light of developments which impact on our national security, enabling Government to take all necessary measures to cope with any threat to the nation.

[Translation]

Irrigation Project in Tribal Areas of Rajasthan

1289. SHRI TARA CHAND BHAGORA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government would make separate provisions for the completion of "Mahi Canal (Sagwada-Dungarpur) Bagidore Anandpuri irrigation project in the tribal area of Rajasthan; and

(b) if so, the funds to be provided in 1996-97 to the aforesaid project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Mahi Bajaj Sugar Project Stage II Unit II envisages irrigation in Sagwada, Dungarpur, Bagidore and Anandpuri areas. The working Group of the Planning Commission had recommended an outlay of Rs. 33.06 crores for this Project for 1995-96 subject to the condition that State Government would obtain clearance from the Advisory Committee. The project involves inter-State issues of submergence and sharing of water between Rajasthan, Madhya Pradesh and Gujarat. After resolving inter-State issues the State Government is required to submit Detailed Project Report to Central Water Commission for techno-economic appraisal.

(b) 1996-97 Annual Plan of Rajasthan has not been finalised.

Construction of Bridge in M.P.

1290. SHRI PRABHU DAYAL KATHERIA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is a proposal to construct a bridge over river Asan near Ghonda on National Highway No. 3 in Murena district of Madhya Pradesh;

(b) if so, the details thereof; and

(c) the time by which it is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c). For the reconstruction of a bridge across river Asan at Km. 85/10 on N.H. 3 technical proposal, land acquisition estimate and alignment for new bridge have been approved by the Government. The design and estimates are yet to be prepared and submitted by the State Government. Therefore, it is too early to indicate any time frame for the completion of the project.

[English]

Clearance of R V P

1291. SHRI T. GOPAL KRISHNA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that several river valley projects are awaiting clearance from the Government of India like Ichampalli, Polayaram (Ramapada Sagar Project); and

(b) if so, the time by which the long pending projects are likely to be cleared by the Government?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) 69 Major and 58 medium irrigation projects are pending clearance at the Centre. The Polavaram Project and Inchampalli project of Andhra Pradesh are not among the pending projects. In respect of Polavaram Project, the State Government is required to submit modified project report after compliance of observations of the Central Water Commission. Inchampalli Project proposal had been rejected by the Ministry of Environment and Forest due to submergence of large forest area. It was suggested to the State Government to investigate alternative site to drive the same benefits involving submergence of less forest area. The detailed project report of the project is to be prepared by the Government of Andhra Pradesh under guidance of a joint Task Force of the Chief Engineers of Andhra Pradesh, Maharashtra and Madhya Pradesh. The joint Task Force could not be constituted due to lack of consensus among the States

(b) Though there is prescribed limit for appraisal of the projects, the clearance is delayed due to the delay by the State Governments in complying with the observations of various Central Appraising Agencies.

Irrigation projects in Gujarat

1292. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the progress of medium and major irrigation

projects in Gujarat presently under execution during 1995-96 in terms of targets both physical and financial:

(b) the details of funds sought by the State Government and funds actually released during 1995-96, project-wise:

(c) the tentative allocation of funds and target set for 1996-97 project-wise of the on going schemes and funds proposed to be allocated for new projects:

(d) the names of the projects awaiting clearance alongwith the reasons for delay: and

(e) the time by which these projects are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Statement-I giving details of major and medium on-going irrigation projects of Gujarat is enclosed. The funds are released to the State Government in the form of bloc grants and loans not tied to any sector of Development or the project.

(c) The plan allocation for 1996-97 for the ongoing schemes of Gujarat has not been finalised.

(d) Statement-II giving status of new major and medium irrigation projects of Gujarat pending clearance is enclosed.

(e) Though there is prescribed time limit for appraisal of the project, the clearance is delayed due to the delay by the State Government in compliance of the observations of various Central Appraising Agencies

STATEMENT-I

Statement giving details of On-Going Major, Medium and ERM Project of Gujarat

S.No.	Name of the Project	Latest	Expdr.	Outlay	Ultimate	Potential	Target
		estimated cost	incurred upto March.95	recommen- ded by Wor- king Group during 1995-96	irrigation potential	created upto 3/95	Potential for 1995-96
		Rs. in crores			Thousand hectares		
1	2	3	4	5	6	7	8
Major Projects							
1.	Sabarmati	124.51	113.43	4.00	61.09	55.44	5.84
2.	Panan	95.34	173.52	6.00	49.37	49.16	-
3.	Karjan	264.10	233.29	15.00	77.36	46.10	0.39
4.	Damanganga	231.32	173.52	14.72	51.56	45.33	6.23
5.	Sakhi	113.40	104.53	3.50	25.20	24.18	0.08
6.	Sardar Sarovar	13180.62	4515.34	1500.00	1792.00	-	-
7.	Sipu	97.75	85.86	4.75	22.00	20.00	2.00